

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 417

IA/5498/ND/2023 IN IB/907/ND/2020

IN THE MATTER OF:

Melange Systems Pvt. Ltd.

...

Applicant

Versus

Palmohan Electronics Private Limited

...

Respondent

under Section 9 of (IBC), 2016.

Order delivered on 15.02.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE

PRESENT:

For the Applicant

:

For the Respondent

:

For the Liq.

: Mr. Divya Jagga, Adv.

For the Suspended Director

: Mr. Milan Negi, Mr. Nikhil Jha, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is
adjourned to **08.03.2024**.

Sd/-
(Court Officer)